

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). In the light of the opinion of the Attorney General the Government have decided that cases where proposals for substantial expansion of an existing undertaking or establishment of a new undertaking have been approved and a letter of intent has been issued prior to 1-6-1970, the date of coming into force of the M.R.T.P. Act, and where the parties have taken substantial steps to fulfil the terms and conditions of the letter of intent, before the commencement of the Act, will not come within its purview.

Request for Medical Facilities to the P&T Staff at Freeland Gunj, Haluka Dahod, District Panchmahals, Gujarat State

3958. SHRI BHALJIBHAI PARMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the P & T employees serving at Freelandgunj Post Office have requested for providing them with medical facilities from the Railway Main Hospital run by the Central Government ;

(b) if so, whether their request has been accepted ; and

(c) if not the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) and (c). Do not arise.

Industrial Estate in Malegaon, Nasik (Maharashtra)

3959. SHRI Z. M. KAHANDOLE : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Government of Maharashtra is going to build an industrial estate in Malegaon, District Nasik (Maharashtra) ;

(b) if so, whether the Centre propose to give any aid to this estate and if so, to what extent ;

(c) the time by which the work on this industrial estate will be started ; and

(d) considering the large number of power-looms in Malegaon city, whether the persons engaged in this industry will be given preference to start their Units in this estate ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The information has been sought from the State Government and will be laid on the Table of the House.

Electrification of Tribal Areas of Nasik

3960. SHRI Z. M. KAHANDOLE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether all preliminary work (such as survey, sanction and recommendation to Rural Electrification Corporation for grant) has been done for the electrification of the tribal areas of Nasik District (Maharashtra) comprising the hilly tracks of Baglan, Kalwan, Peth and Surgana Tehsils ;

(b) whether the grant has not yet been sanctioned by the Rural Electrification Corporation ; and

(c) if so, when it is expected to be sanctioned ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The revised scheme report regarding rural electrification of villages in the Taluks of Igatpuri, Surgaon, Baglan, Kalwan, Dindori, Peint and Malegaon has been submitted by the Maharashtra State Electricity Board to the Rural Electrification Corporation on 7th June, 1971. As the scheme has been submitted only recently and is under examination, it is premature to indicate a specific time by which it will be sanctioned.

Rehabilitation of Tribals losing lands in Haranbari Dam in Baglan, Maharashtra

3961. SHRI Z. M. KAHANDOLE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that no adequate and timely steps are being taken to rehabilitate those tribals who are going to lose